

LOK SABHA SECRETARIAT

PARLIAMENT HOUSE,
NEW DELHI-110001.

August 31, 2020
Bhadrapada 9, 1942 (Saka)

NOTIFICATION

No. 37/1/(IV)/2020/T. The following order by the President dated the 31st August, 2020 is published for general information: -

“In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Monday, the 14th September, 2020 at 9.00 A.M.

August 31, 2020

Ram Nath Kovind
PRESIDENT”

SNEHLATA SHRIVASTAVA
SECRETARY GENERAL

No. 37/1/(IV)/2020/T

August 31, 2020
Bhadrapada 9, 1942 (Saka)

Copy forwarded for information to:-

- (1) President's Secretariat; Prime Minister's Secretariat; Cabinet Secretariat; Rajya Sabha Secretariat; NITI Aayog, Election Commission; Supreme Court; All Ministries/Departments of Government of India.
- (2) All Officers and Branches of Lok Sabha Secretariat.

P.C.T.
31.8.2020
(P. C. TRIPATHY)
JOINT SECRETARY